भारतीय रिज़र्व बैंक
मानव संसाधन प्रबंध विभाग, रायपुर

Corrigendum: E-Tender for Empanelment of Car Hiring/Taxi Operator Agencies/Companies to provide Vehicle on Call Basis to Reserve Bank of India, Raipur

E-Tender No- RBI/RAIPUR REGIONAL OFFICE/ HRMD/1/24-25/ET/196

The captioned tender was published on July 10, 2024 through RBI website (www.rbi.org.in) and MSTC website (https://www.mstcecommerce.com/eprocn/). In this connection, a corrigendum containing the following changes is issued.

Sr.No.	Clause No.	Clause Details	Amended Clause
1.	Para (xii) of Section I - Documents required to be uploaded for techno-commercial bid (page no.13 of tender document)	''Proof of remittance of EMD, wherever applicable. The Micro and Small Enterprises (MSEs) having Udyam Registration Number (Udyog Aadhar Memorandum Number), shall be exempted from the requirement of submission of Earnest Money Deposit. MSEs are required to submit copy of Udyog Registration Number (Udyog Aadhar Memorandum Number).''	Proof of remittance of EMD.
2.	Para 4(i) of section I - Earnest Money Deposit (EMD)/ Bid Security	The Bidders shall deposit EMD, of ₹55,000/- by NEFT to Reserve Bank of India, Raipur Account on or before 01:00 P.M. on August 19, 2024. ''Micro and Small Enterprises (MSEs) having Udyog	The Bidders shall deposit EMD, of ₹55,000/- by NEFT to Reserve Bank of India, Raipur Account on or before 01:00 P.M. on August 19, 2024.

	(Page No. 15 of tender document)	Registration Number (Udyog Aadhar Memorandum Number), irrespective of the category, are exempted from deposit of EMD subject to submission of valid documentary proofs."	

Please note that: -

i) Rest of the terms and conditions and specifications of the bid document shall continue to remain the same.

ii) The above amendments/ clarifications are issued for the information of all the intending bidders.

General Manager (O-i-C)
Reserve Bank of India, Raipur